

CENTRAL ADMINISTRATIVE TRIBUNAL  
ERNAKULAM BENCH

OA No.125/99

Friday this the 8th day of June, 2001.

CORAM

HON'BLE MR. A.M.SIVADAS, JUDICIAL MEMBER  
HON'BLE MR. G.RAMAKRISHNAN, ADMINISTRATIVE MEMBER

1. T.V.Joseph  
S/o Varghese
2. V.K.Parameswaran Nair,  
S/o Karunakaran
3. K.O.Devassia  
S/o Ouseph
4. K.J.Joseph  
S/o Kurian
5. K.V.V.Jacob  
S/o Varghese
6. M.A.Joseph  
S/o Antony

...Applicants

(All are working as Sorters, HSG-II, Sub Record Office,  
Railway Mail Service, Kottayam)

By advocate Mr.Siby J.Monippally

Versus

1. Chief Postmaster General  
Trivandrum.
2. Senior Superintendent  
Railway Mail Service  
Trivandrum Division  
Trivandrum.
3. Head Record Officer  
Railway Mail Service  
Trivandrum Division  
Trivandrum.

...Respondents

By advocate Mr.T.A.Unnikrishnan, ACGSC

The application having been heard on 8th June, 2001,  
the Tribunal on the same day delivered the following:

O R D E R

HON'BLE MR. A.M.SIVADAS, JUDICIAL MEMBER

Applicants seek to declare that they are entitled to get their pay fixed in accordance with the pay fixation table S-9, Revised Pay Rules 1997 in corresponding to the stage in the earlier scale of pay and to direct the respondents to fix the pay of applicant No.1 in Rs. 6350 and applicants 2 to 6 in Rs. 6200 in the scale of pay of Rs. 5000-8000/- with effect from 1.1.96.

2. The learned counsel appearing for the applicants submitted that since the filing of the OA, the respondents have granted the reliefs sought in this OA to the applicants.
3. Since the reliefs sought have already been granted, this OA has become infructuous and is accordingly dismissed.

Dated 8th June, 2001.



G. RAMAKRISHNAN  
ADMINISTRATIVE MEMBER



A. M. SIVADAS  
JUDICIAL MEMBER

aa.